CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 15/01/2019

C.P./260/54/2013 H K BEHERA
O.A./260/565/2012 -V/SFOR FURTHER ORDERS A C MANDAL

ITEM NO:25

FOR APPLICANTS(S) Adv.: None

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

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Notes of The Registry	Order of The Tribunal	
None appears for the applicant. Heard Jena, Ld. Counsel for the respondent submitted that as stated in the show the representation has been considered the amount of Rs. 1,22,306/-(Rupeel lakh twenty two thousand three hundresix) only has been released in respect applicant vide order at Annexure-R/1 Show cause. This amount has already the Bank vide Annexure-R/2. In view submission, the order of this Tribunal 31.07.2012 passed in O.A. No. 565 complied with. The C.P is dropped. If discharged.		the respondents. He ced in the show cause is been considered and 22,306/-(Rupees one and three hundred and eased in respect of the tannexure-R/1 to the unt has already sent to re-R/2. In view of the of this Tribunal dated in O.A. No. 565/12 is
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	kb	